

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedmainwing@gmail.com)

Subject: Declaration of 27th March, 2026 (Friday) as Non-Sitting day for the Hon'ble Court.

NOTIFICATION

No. 583-A of 2026/RG/NG-15(I)

Dated: 25-02-2026

It is hereby notified for information of all the concerned that 27th March, 2026 (Friday) which is a working day for the Hon'ble Court is declared as "Non- Sitting Day" for the Hon'ble Court and in lieu thereof 5th December, 2026 (Saturday) is declared as "working day" for the Hon'ble High Court.

By order.

Sd/-

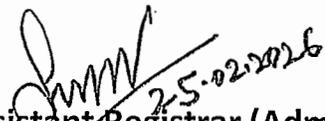
(M. K. Sharma)
Registrar General

No: 999-10011-A/RG/NG of 2026/RG/NG

Dated: 25-02-2026

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Member Secretary, J&K Legal Service Authority, Jammu.
5. Director, J&K Judicial Academy, Janipur, Jammu.
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Rules, High Court of J&K and Ladakh, Jammu.
8. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu.
..... for information.
9. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action.
10. Joint Registrar (Judicial/Protocol) High Court Wing, Jammu/Srinagar.
- ✓ 11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the High Court.
12. President, J&K High Court Bar Association, Jammu/Srinagar.
13. Administrative Officer, Office of the Advocate General, J&K, Jammu.
..... for information.
14. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
15. Order Book.


25-02-2026
Assistant Registrar (Adm.)